

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:276

ANSWERED ON:24.04.2012

DEVELOPMENT OF SLUMS

Choudhary Shri Bhudeo;Singh Shri Radha Mohan

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the existing schemes, comprehensive plan and policy for rehabilitation and development of slums/Jhuggis in the urban areas of the country ;
- (b) whether the number of slums particularly in historical sites in urban areas are on the rise;
- (c) if so, the details thereof, State-wise along with the reasons therefore;
- (d) whether the Government has conducted any survey to determine the number of urban poor to finalize plans for making various cities slum free in the country; and
- (e) if so, the details thereof and the funds sanctioned, released and spent for the purpose during each of the last three years and the current year, State and city/town-wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (e): A statement is laid on the table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 276 TO BE ANSWERED ON APRIL 24, 2012 REGARDING DEVELOPMENT OF SLUMS

(a): This Ministry is implementing the Basic Services to the Urban Poor and Integrated Housing and Slum Development Programmes under Jawaharlal Nehru Urban Renewal Mission which focus on basic services to the urban poor and integrated development of slums.

In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011.

The Phase I of Rajiv Awas Yojana is for a period of two years from the date of approval of the scheme. The Scheme will provide financial assistance to States that are willing to assign property rights to slum dwellers for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock. The scheme emphasizes a 'whole city' 'all slums' 'whole slum' approach.

Under the Scheme, fifty percent (50 %) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing, and transit housing for in-situ redevelopment – in slums would be borne by the Centre, including operation & maintenance of assets created under this scheme. For the North Eastern and Special Category States, the share of the Centre would be 90% including the cost of land acquisition, if required.

The Affordable Housing in Partnership Scheme, which is intended to encourage public private partnerships for the creation of affordable housing stock has been dovetailed with RAY. Under this scheme, central support will be provided at the rate of Rs 50,000 per unit of affordable dwelling unit or 25% of the cost of civic infrastructure (external and internal), whichever is lower.

To enable the urban poor to obtain credit for home loans at affordable rates, the existing Interest Subsidy Scheme for Housing the Urban Poor (ISHUP), which provides 5 % interest subsidy on loans up to Rs. One lakh, has also been dovetailed with RAY.

(b) & (c): No such survey has been conducted as such no such data is available.

(d) & (e): Under Rajiv Awas Yojana, central assistance is provided to States/UTs for undertaking preparatory activities for preparation of Slum Free City Plan of Actions including survey of slums and slum households, GIS mapping of cities, integration of GIS & MIS etc. An amount of Rs. 99.98 crore has been released for undertaking these activities in 162 cities. The amount sanctioned, released by the Ministry and the expenditure incurred thereon as reported by the State Governments/UTs is annexed.